

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4941
ANSWERED ON:26.08.2010
MANGALORE AIRPORT
Shivanagouda Shri Shivaramagouda

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the license of the Bajpe Airport at Mangalore has been lapsed at the time of crash of Air India Express aircraft at Mangalore;
- (b) if so, whether it will affect that insurance companies may not be liable to pay compensation in case of an accident; and
- (c) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c): No, Madam. The Bajpe Airport at Mangalore had a valid license at the time of crash of Air India Express on 22-05-2010.